## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

STARRED QUESTION NO:244
ANSWERED ON:28.08.2012
PROFITEERING BY FLOUR MILLS
Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Union Government is aware that the flour mills are charging huge profit margin while selling flour to the consumers;
- (b) if so, the details thereof;
- (c) whether there is any proposal to impose any condition for fixing the maximum price of flour sold to the consumers;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken by the Union Government to ensure that the flour mills do not increase the price of flour with a view to garner unusually high profit margin?

## Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.244 FOR 28.08.2012 REGARDING PROFITEERING BY FLOUR MILLS

- (a) & (b): Prices of flour by wheat flour mills falls within the commercial operations of the mills. However, as reported by States, some states have put in place a mechanism for monitoring and/or keeping a close watch on the prices of wheat flour. According to the information provided by several States/UTs no complaints were received regarding indiscriminate hike in the prices of flour by flour mills in their respective states/UTs during the last three years.
- (c) to (e): In view of (a) and (b) above, does not arise.